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OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

ORIGINAL APPLICATION NO.132 OF 2006.

ALLAHABAD THIS THE 27TH DAY OF OCTOBER 2006.

**HON'BLE MR. JUSTICE KHEM KARAN, V.C.
HON'BLE MR. M. JAYARAMAN, A.M**

Nirmal Kumar Srivastava son of Shri Har Narain Srivastava Resident of House No.99/1, Hazaraana, Bara Bazar, District Jhansi PIN Code No.284002.

.....Applicant.

(By Advocate: Sri R.K. Mishra)

Versus.

1. The Union of India through the General Manager, Northern Central Railway, Nawab Yusuf Road, Allahabad.
2. The Divisional Railway Manager (Karmik), Northern Central Railway, Jhansi.
3. The Senior Divisional Mechanical Engineer (Diesel) Diesel Locoshed, Northern Central Railway, Jhansi.

.....Respondents.

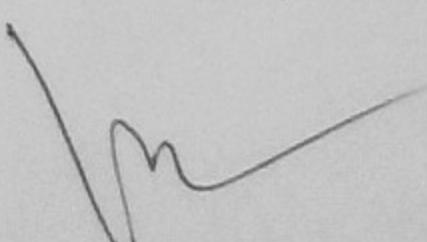
(By Advocate: Sri A. Tripathi)

O R D E R

By MR. JUSTICE KHEM KARAN, V.C.

List revised. None appears for the applicant. Sri A. Tripathi counsel for the respondents is present.

2. The applicant has filed this O.A. for quashing order dated 29.12.2005 and for directing the respondents to promote him to the post of Diesel Mechanical Grade II w.e.f. 11.7.1990. In reply, it has been said that in the year 1990, it was due to clerical error that name of the applicant was mentioned in the list of candidates to be promoted and that mistake was rectified by



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issuing corrigendum. It is also said that for promotion to the said post one has to pass the suitability test but applicant has not passed any suitability test though he was called for several time. It is also said that the O.A. is time barred.

3. We are of the view that the O.A. is not worth admission so the same is deserves to be dismissed. Accordingly, the O.A. is dismissed.

No costs.

V. J. D.

~~AB~~
Member-A

Vice-Chairman.

Manish/-